SHRI N. R. MALKANI: Will those Institutes be given any sort of preference so far as admission to postgraduate course is concerned?

DR. K. L. SHRIMALI: Admission will be on merit, whether they come from basic or non-basic institutions.

श्री पी० एन० राजभोज : क्या में जान सकता हूं कि यह डिप्लोमा किन किन विषयों में दिया जाता है श्रीर किन किन राज्यों में श्रीर कौन कौन सी प्रमुख संस्थान्नों में दिया जाता है ?

डा० के० एल० श्रीमाती : ये १० इंस्टीट्यूशन इन इन राज्यों में हैं: उत्तर प्रदेश, सौराष्ट्र, दिल्ली, ग्रमरावती, मद्रास, राजस्थान, श्रीनिकेतन, बिहार ग्रौर बम्बई ।

श्री पी॰ एन॰ राजभोज : कौन कौन सी संस्थाएं देती हैं ?

DR. K. L. SHRIMALI: Balwant Rural Institute, Bichpuri, Agra; Ramakrishna Mission Vidyalaya Rural Institute, Coimbatore; Lok Bharati Rural Institute, Sanosara, Gohilwad, Saurashtra; Jamia Millia Rural Institute, New Delhi; Amravati Rural Institute, Amravati; The Gandhigram Rural Institute, Madura, Madras; Vidya Bhavan Rural Institute, Udaipur; Institute of Rural Higher Education, Sriniketan; Rural Institute of Higher Studies, Bihar; Mouni Vidyapeeth, Gargoti, Kolhapur, Bombay.

*185. [The questioner (Shri B. C. Nanjundaiya) was absent. For answer vide col. 1084 infra.]

SETTING UP OF A CENTRAL PROHIBITION COMMITTEE

*186. DR. RAGHUBIR SINH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any proposal for setting up a Central Prohibition Committee for the coordination of the prohibition activities throughout the country is under Government's consideration;

(b) if so, whether any State Governments have agreed to that proposal; and

(c) the amount of time likely to be taken in implementing that proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes.

(b) Replies have so far been received from only seven States. They have all agreed to the proposal.

(c) It is not yet possible to give an indication of the time. But the matter will be dealt with with all expedition after replies from the remaining State Governments, who have been reminded, are received.

DR. RAGHUBIR SINH: May I know the Ministry or the body under which this Committee would be functioning?

SHRI B. N. DATAR: Under the Home Ministry.

SHRI JASWANT SINGH: What will be the functions of this Committee?

SHRI B. N. DATAR: The aim is quite clear—for co-ordination of prohibition activities throughout the country. It will assess the position and send but proper suggestions to them.

SHRI JASWANT SINGH: In States where prohibition has completely failed, what would this Committe? do?

SHRI B. N. DATAR: It is the hon Member's opinion. It is not held b; others.

SHRI TAJAMUL HUSAIN: If tot; prohibition is introduced throughoi. the whole of India, how much mone 1067 Oral Answers

wiH Government lose in excise duty and also how much Government will have to spend in enforcing prohibition?

SHRI B. N. DATAR: I would request the hon. Member to read the report.

SHRIMATI SAVITRY DEVI NIGAM: Is it a fact that the Prohibition Enquiry Committee has made certain recommendations and according to those recommendations is this Committee going to be formed, or is it a separate decision?

SHRI B. N. DATAR: That is a suggestion made by the Committee.

PANDIT S. S. N. TANKHA: Will it be open to the Committee to say that prohibition may not be enforced in certain areas?

SHRI B. N. DATAR: All the States who have replied have agreed to the appointment of this Committee.

MR. CHAIRMAN: Is it open to this Committee to recommend the abolition of prohibition? That is the question.

PANDIT S. S. N. TANKHA: In certain areas.

SHRI B. N. DATAR: It is a hypothetical question.

SHRI BHUPESH GUPTA: How is that a hypothetical question? Government should certainly answer this.

SHRI B. P. BASAPPA SHETTY: When prohibition is a complete failure in many places, is it necessary to constitute another Committee?

MR. CHAIRMAN: That view is not shared by the Government.

SHRI T. S. PATTABIRAMAN: May I know whether the Kerala Government has expressed its opinion and, if ;o, may 1 know what it is?

SHRI B. N. DATAR: We have not •eceived replies from certain States.

Replies have not been received from Bihar, Kerala, Mysore, Puniab and Rajasthan.

SHRI DEOKINANDAN NARAYAN: May I know whether the States which have not introduced prohibition will also have representation on this Committee?

SHRI B. N. DATAR: If they want, they will have representation, because it is the general policy to have prohibition throughout the country.

SHRI T. S. PATTABIRAMAN: I want to know the opinion of the Kerala Government in this matter.

SHRI B. N. DATAR: I cannot give it unless it is received.

MR. CHAIRMAN: Did you say that Kerala has sent an answer?

SHRI B. N. DATAR: What I said was that certain States like Kerala, Bihar, Mysore, Punjab and Rajasthan have not sent their replies.

SHRI SONUSING DHANSING PATIL: May I know whether there is any authentic report on the file of the Government that prohibition has failed anywhere?

SHRI B. N. DATAR: The report •received is that on the whole it has succeeded to a very large extent.

SHRI BHUPESH GUPTA: May I know if the Governments of Andhra and Madras have sent in any replies and, if so, what they are?

■ SHRI B., N. DATAR: I believe they . have. Yes, the Governments of Andhra, Assam, Bombay, Madhya Pradesh, Madras and Orissa have agreed to the setting up of the proposed Central Committee.

श्री किशोरी रामः विहार के बारे में क्या है ?

श्री बी० एन० दातार : रिपोटं नहीं आई है।